

Title: Reported a message received from the Rajya Sabha that there is no recommendations to make by the Rajya Sabha to the Goa Appropriation (Vote on Account) Bill, 1999 and the Goa Appropriation Bill, 1999 passed by the Lok Sabha on 10 March, 1999.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Goa Appropriation (Vote on Account) Bill, 1999 which was passed by the Lok Sabha at its sitting held on the 10th March, 1999 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Goa Appropriation Bill, 1999 which was passed by the Lok Sabha at its sitting held on the 10th March, 1999 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."